

(b) the names of manufacturers, the location of factories, the annual output and the value of these tractors;

(c) the number and value of tractors imported from Europe and America annually during the last 5 years ending the 31st March, 1967; and

(d) the value of tractor components and spare parts imported annually during the last 5 years, ending the 31st March, 1967?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) 7,613 agricultural tractors were manufactured in India during the calendar year 1966 in the private sector. No manufacturing capacity of tractors has so far been established in the public sector.

(b) The names of the Indian firms manufacturing tractors, location of their factories, their output during 1966 and the price of tractors manufactured by them is given below:

Sl. No.	Name of manufacturers	Location of the factory	Output during 1966	Price of tractor l.o.r. destination
1	M s. Eicher Tractors India Ltd., Faridabad	Faridabad (Haryana)	135	'Eicher' Rs. 17,836 -
2	M's. International Tractors Co. of India Ltd., Bombay.	Bombay	550	'International Harvester B. 275' Rs. 20,900 -
3	M's. Tractors & Farm Equipment Ltd., Madras.	Madras	3,400	'Massey Ferguson' Rs. 20,836.
4	M s. Escorts Ltd., New Delhi	Faridabad (Haryana)	1,314	'Escort-37' Rs. 19,500
			801	'Escort-27W' Rs. 15,032.
5	M s. Hindustan Tractors & Dozers Ltd., Bombay	Bull- Baroda (Gujarat)	1,043	'Hindustan 50 HP' Rs. 21,880 -
			370	'Hindustan 35 HP' Rs. 16,110.

(c) and (d). A statement showing the number and value of tractors, components and spare parts imported from Europe and America annually during the years 1962-63 to 1966-67 (Upto 31st January, 1967) laid on the Table of the House. [Placed in Library. See No. LT-404/67].

Black-Listed Firms

690. Shri Bahurao Patil: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number and names of firms black-listed in the quarter end-

ing the 31st March, 1967;

(b) the grounds on which these firms have been black-listed;

(c) whether these firms have been granted import licences or otherwise allowed to trade with Government; and

(d) if so, how many enjoy this privilege?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No firms have been blacklisted by this Ministry during the quarter ended 31st March, 1967.

(b) to (d). Do not arise.